

# IN THE HIGH COURT OF ORISSA: CUTTACK.


## NOTICE

The High Court Level Lok Adalat is scheduled to be held in the High Court premises on Saturday the 11<sup>th</sup> day of May, 2019 under the aegis of High Court Legal Services Committee, Cuttack. The following matters will be taken up for disposal in the aforesaid High Court Level Lok Adalat.

- (i) Criminal Compoundable Matters
- (ii) Criminal Revision U/s.138 N.I.Act.,
- (iii) Bank Matters (Relating to SARFAESI Act.)
- (iv) Electricity Matters
- (v) Land Acquisition Matters
- (vi) Matrimonial Disputes
- (vii) Education Matters
- (viii) Service Matters (relating to pay, allowances and retiral benefits)
- (ix) MACA & F.A.O. Matters (relating to Motor Accident Claim Appeals)
- (x) Revenue Matters
- (xi) Other Matters

The learned counsel desirous of getting their matters settled before the aforesaid Lok Adalat, may submit mention memo before the Secretary, High Court Legal Services Committee, on all working days in his office chamber between 10.00 A.M. to 5.00 P.M. latest by 15.04.2019. Concerned judicial Sections of the Court are also requested to send the records to the office of Lok Adalat (H.C.L.S.Committee) as per Memo/list received at their end latest by 22.04.2019.

Dated: 19.03.2019  
Orissa High Court, Cuttack

  
Secretary  
H.C.L.S.Committee